

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**



**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : CP/14/2017**  
**NAME OF THE PETITIONER(S) : J.M SHAMMIMUDDIN**  
**NAME OF THE RESPONDENT(S) : PRINTS INDIA PRIVATE LIMITED**  
**UNDER SECTION :241/242 of companies act 2016**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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**REPRESENTATION BY WHOM**

1)	P. Stella Mary (for) K. Murthy.	Counsel for Petitioner	
2)	R. Prithviraj	Counsel for R1-R3	

**ORDER**

Ms. Stella Mary, Proxy representing Shri K.Murthy, Senior Counsel for Petitioner present. Shri R.Prithviraj, Proxy representing Counsel for Respondents present. Counsel for petitioner stated that a copy of the proposal for settlement has already been given for which the Counsel for respondents sought time to take instructions from the Senior Counsel. Put up on 1/6/2017 at 10.30 A.M.

  
(Ch.Md. Sharief Tariq)  
Member (Judicial)

  
(K.Anantha Padmanabha Swamy)  
Member (Judicial)